GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2004 TO BE ANSWERED ON: 14.03.2022

Environmental Clearance for Expansion of Ports

2004. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received any complaints regarding flouting of environmental regulations regarding ports owned by Adani Group or Special Economic Zones(SEZ);
- (b) if so, the details thereof;
- (c) the details of plans for expansion of ports owned by the Adani Group or SEZ;
- (d) whether these plans have acquired the required environmental clearances and if so, the details thereof and whether any studies have been undertaken prior to issuing said environmental clearances;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to ensure the Adani Group and SEZ comply to the environmental regulations and preserve the biodiversity of the port surrounding areas?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (f) Ministry has received complaints in the past about ports owned by Adani Group regarding various environmental issues pertaining to land allocations, public hearing, non-compliance of environmental conditions, impact on environment due to project activity etc. Four port expansion proposals were received during year 2016-2021out of which EC has already been grantedfor three proposals at Dajeh, Hazira and Gangavaram under the provisions of EIA Notification, 2006. For one proposal at Kattupalli, ToR has been granted for conduct of EIA/EMP studies. As per EIA notification, 2006, as amended from time to time, prior environmental clearance before the start of the project is required for all new Projects and/or activities or modernization of existing projects as listed in the Schedule to this Notification. The process of prior Environmental Clearance involves examination at different stages such as screening, scoping, public consultation and appraisal. Environmental Impact Assessment (EIA) Report along with Environmental Management Plan (EMP) is prime requirement for the grant of environmental clearance for such projects.

A detailed scrutiny of the EIA/EMP report takes place during the appraisal of the project by an independent Expert Appraisal Committee (EAC) having experts from the field of science and engineering. EAC, depending upon the location of the project, prescribes specific conditions related to biodiversity conservation & environmental protection etc. The conditions prescribed in the Environmental Clearance (EC) are monitored by the Ministry. Ministry has been taking series of actions to monitor and enforce strict adherence to EC norms.

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S.	Project Details	EC/ToR	Date of
no			EC/ToR grant
01	Expansion of Adani Petronet (Dahej) Port Private	EC	17 March
	Limited from 11.7 MMTPA to 23 MMTPA Multi-		2016
	Cargo Port by M/s Adani PetronetDahej Port Pvt		
	Ltd.		
	Proposal No. IA/GJ/MIS/30886/2013		
	File No. 11-37/2007-IA.III (EC)		
02	Development of Project Multi cargo port with	EC	13 August
	supporting utilities and infrastructure facilities at		2020
	Hazira, Surat, Gujarat by M/s Adani Hazira Port		
	Private Limited.		
	Proposal No. IA/GJ/MIS/428/2010		
	File No. 10-80/2018-1A-III (EC)		
03	Proposed Revised Master Plan development of	ToR	15 th October,
	Kattupalli Port by Marine Infrastructure Developer		2019
	Private Limited (MIDPL) at Kattupalli, Ponneri		
	Taluka, Tiruvallur District, Tamil Nadu by M/s		
	Marine Infrastructure Developer Private Limited		
	(MIDPL) (ToR)		
04	Environment & CRZ Clearance under Clause 7 (ii)	EC	24 th December,
	of EIA Notification, 2006 and amendments		2021
	thereafter - Increase in cargo handling capacity		
	from 40.95 to 60.95 MTPA with existing 9 berths		
	and within approved project area of 1800 acre		
	through modernisation/mechanisation at		
	Gangavaram Port (EC)		

Details of expansion projects of ports owned by the Adani Group or SEZ (2016-20)